

in Grade IV of the Service are being superseded by those who are junior to them in the Feeder List; if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) A list was finalised in 1970 in consultation with the Union Public Service Commission for making short term appointments on an *ad hoc* basis in Grade IV posts of the I.S.S. pending filling of such posts on a regular basis.

(b) to (d) Certain proposals for the re-organisation of Grade IV of the Indian Statistical Service, on the recommendations of the Third Central Pay Commission, are under consideration of Government in consultation with Union Public Service Commission. No final decisions have been taken in this regard, as the advice of the Union Public Service Commission is still awaited.

Seniority in the Indian statistical Service

1357. SHRI N. G. RANGA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the inter-se seniority of the persons appointed to Grade IV of the Indian Statistical Service prepared on an *ad hoc* basis in 1969 at the time of the initial constitution of the Service is being restored while making regular appointments to the Service;

(b) if not, what are the reasons therefor; and

(c) what steps Government propose to take to correct the anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c) Initial appointments to all grades of the Indian Statistical Service were made in 1964 and not in 1969. These appointments were based on the merit list drawn up by the Selection Committee set up under the Indian

Statistical Service Rules, 1961, with which the Union Public Service Commission was also associated. All such appointments were made on a regular basis at the time of initial constitution itself. The concerned officers were assigned seniority in the respective grades in accordance with the provisions of the Indian Statistical Service Rules. The question of restoring their seniority does not arise.

Danger Apprehended by Members of Lok Sabha to their Lives

1358. SHRI BISHAMBHAR NATH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of members of the Lok Sabha are apprehending danger to their lives; and

(b) if the answer to part (a) above be in the affirmative, whether Government have made any security arrangements for them; if so, what is the monthly expenditure Government are incurring on such arrangements?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Only one sitting Member of the Lok Sabha has expressed apprehension of danger to his life.

(b) Patrolling has been intensified in the area of his residence and a uniformed Sentry has been provided for guard duties at his residence since 5th December 1977. The expenditure so far in this connection has been negligible.

Kendriya Raj Bhasha Sewa

1359. SHRI NATHI SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some Ministries/Departments of the Government of India are being excluded